GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:5827 ANSWERED ON:11.05.2012 R APDRP IN ODISHA Panda Shri Baijayant;Sethi Shri Arjun Charan

Will the Minister of POWER be pleased to state:

- (a) the name softhe States in the country which are being deprived of the benefits under Restructured Accelerated Power Development & Reforms Programme (R-APDRP), State-wise;
- (b) whether the Government proposes to include the State of Odisha for the assistance/benefits under the R-APDRP wherein the distribution of electricity has been privatized; and
- (c) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIK.C. VENUGOPAL)

- (a) : Re-structured Accelerated Power Development & Reforms Programme (R-APDRP) was launched as a Central Sector Scheme for XI Plan to provide financial assistance to State Power Distribution Utilities. As per approved scheme, areas under private utilities are not covered under R-APDRP. All the States/UTs are eligible for funding under R-APDRP except the privatized power distribution utilities of states of Odisha & Delhi.
- (b) & (c): Yes, Madam. The proposal for participation of private utilities in R-APDRP is under consideration in Government of India.